

Regarding implementation of Jal Jeevan Mission in Bapatla Parliamentary
Constituency-laid

SHRI KRISHNA PRASAD TENNETI (BAPATLA): I raise an important matter about my constituency of Bapatla in Andhra Pradesh - access to drinking water. Recently, there was news of more than 25 residents in East Pinni Boyinavari Palem village falling ill with diarrhoea due to the then-state government not providing safe drinking water for my fellow Andhra people. Water is an essential commodity, and in our country, clean drinking water is a constitutional right. The Jal Jeevan Mission (JJM) stands as an important representation of the Government's commitment to upholding such a right. The World Health Organisation has acknowledged this and stated that should the mission complete its target of 100% access to drinking water, nearly 101 billion Dollars could be saved, prevent 14 million Disability life years related to diseases, and avert 400,000 deaths caused due to Diarrhoeal diseases It is deeply concerning to note that Bapatla ranks amongst the lowest in Andhra Pradesh for implementation of JJM at 40%. There are still more than 2 lakh households who are awaiting tap water connections under the Mission. Therefore, I urge upon the Government to undertake urgent action and fulfil the dream of people for clean drinking water.